

[Shri F. H. Mohsin]

Gazette of India dated the
the 6th April, 1974.

[Placed in Library. See No. LT—
6807/74]

(2) A statement (as on 31st
March, 1974) (Hindi and
English versions) of the deci-
sions taken on various Reports
of the Administrative Re-
forms Commission and the
implementation of these deci-
sions. [Placed in Library.
See No. LT—6808/74]

(3) A copy of the Delhi Municipi-
pal Corporation (Allowances
of Councillors and Aldermen)
Amendment Rules, 1974
(Hindi and English versions)
published in Notification No.
U-13021/4/73-Delhi in Delhi
Gazette dated the 5th April,
1974, under sub-section (2) of
section 479 of the Delhi Munici-
pal Corporation Act, 1957.
[Placed in Library. See No.
LT—6809/74]

ANNUAL REPORT OF ISI FOR 1972-73

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRIAL DEVE-
LOPMENT (SHRI M. B. RANA): I
beg to lay on the Table a copy of
the Annual Report (Hindi and Eng-
lish versions) of the Indian Standards
Institution, New Delhi, for the year
1972-73. [Placed in Library. See No.
LT— 6810/74]

13.25 hrs.

ESTIMATES COMMITTEE

STATEMENTS SHOWING FINAL REPLIES
OF GOVERNMENT IN RESPECT OF CERTAIN
RECOMMENDATIONS

SHRI R K SINHA (Faizabad):
I beg to lay on the Table the follow-
ing statements showing replies to the

recommendations of the Estimates
Committee which were not furnished
by Government in time for inclusion
in the relevant Action Taken Re-
ports:—

1. Statement showing the final
replies of Government includ-
ed in Chapter V of the Thirty-
Third Report of the Estimates
Committee (Fifth Lok Sabha)
regarding Action taken by
Government on their Thir-
teenth Report on the Ministry
of Health and Family Plan-
ning (Department of Family
Planning)—Family Planning
Programme, which were not
furnished by Government in
time for inclusion in the said
Action Taken Report.
2. Statement showing the final
replies of Government includ-
ed in Chapter V of the Forty-
Fifth Report of the Estimates
Committee (Fifth Lok Sabha)
regarding Action taken by
Government on their Fortieth
Report on the Ministry of
Petroleum and Chemicals
(Department of Chemicals)—
Fertilizers, which were not
furnished by Government in
time for inclusion in the said
Action Taken Report.

13.25 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLU- TIONS

FORTIETH REPORT

SHRI G. G. SWELL (Autonomous
Districts): I beg to present the For-
tieth Report of the Committee on
Private Members' Bills and Resolu-
tions.